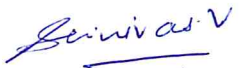
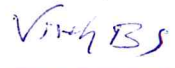


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

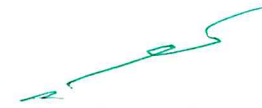
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 14/BB/2018	-	For hearing	Rule 4(1)	M/s Reliance Nippon Life Asset Management Limited and another Vs M/s Biodiversity Conservation India Private Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINIVAS.V 9480004940.	RESPONDENT.	
2.	N.K.Dilip M.G. Nanjappa Vivek.B.S.	Tatva Legal Petitioners	

ORDER

Counsel for Petitioner /Financial Creditor is present. Reach Law Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 14/03/2018.


Member (T)


Member (J)